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Office of The Controller General
Patents, Designs & Trade Marks

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Ministry of Commerce & Industry

उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

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PUBLIC NOTICE

The Office of the Controller General of Patents, Designs and Trade Marks (CGPDTM) is pleased to announce the publication of the NEW GUIDELINES FOR EXAMINATION OF COMPUTER RELATED INVENTIONS (CRIs)- 2025. This release marks a significant step in clarifying and streamlining the examination process for CRIs offering better clarity to earlier CRI Guidelines of 2018.

The comprehensive guidelines include:

- ❖ Annexure I: Additional Examples illustrating the application of the guidelines.
- ❖ Annexure II: Relevant Case laws related to Computer Related Inventions.

In the spirit of adhering to transparent and collaborative policy-making, the publication also incorporate detailing like:

- A compilation of comments and feedback received in response to Draft Version 1.0.
- Details of in-person consultation with stakeholders, held at Mumbai, Delhi, Kolkata, and Chennai.
- A compilation of comments and feedback submitted for Draft Version 2.0.

The O/o CGPDTM extends the gratitude to all stakeholders for their valuable input, active participation during the consultation phases. Your contributions have been instrumental in shaping this document. The submission for any kind for further inputs / improvements in implementation and additional examples can be made while the guideline is in use over cgoffice.in@gov.in

Sd/-
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